

CHAMBER MATTER
LISTED ON :
BEFORE COURT NO.:
ITEM NO.:

SECTION-IX
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 19134 OF 2016
STATE OF MAHARASHTRA AND ORS.PETITIONERS

-VERSUS-
SHAFAT HUSSAIN SHAFUQUAT HUSSAIN TALIB ...RESPONDENT

OFFICE REPORT ON DEFAULT

The matter above-mentioned was listed before the Hon'ble Court on 12th July, 2016 when the Court was pleased to pass the following Order:-

**"Delay condoned.
Issue notice.
Till the next date of hearing, the operation
of the impugned judgment shall remain stayed.
Tag with SLP (C) No (s) 13140-13151/2015."**

It is submitted for the information of the Hon'ble Court that counsel for the petitioners has not filed spare copy so far. Hence, show cause notice could not be issued to the sole respondent.

The default of the petitioner is reported to the Hon'ble Judge in Chambers for orders.

Dated this the 18th day of April, 2017.

ASSISTANT REGISTRAR

Copy to:

Mr. Nishant Ramakantrao Katneshwarkar, Advocate

L

ASSISTANT REGISTRAR